

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-712(ND)/2019

IN THE MATTER OF:

M/s. IBM India Pvt Ltd

.... Petitioner/Applicant

vs.

M/s. Global Infonet Distribution Pvt
Ltd.

.... Respondent

Order Under Section U/s. 7 of IBC, 2016 (Liq.)

Order delivered on 16.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :

For the Respondent :

For Liquidator : Ms. Purti Gupta, Mr Yogendra Singal

ORDER

IA-1431/2022

This IA has been filed by the Applicant for the following reliefs:-

- i. "Pass an order to direct the respondents to co-operate with the applicant and provide the list of Stock (Item wise) of Corporate Debtor lying in Custom Bonded Warehouse of Sri Raghavendra Logistics Pvt. Ltd. and cooperate for physical verification of the stock so that the Applicant/Liquidator may proceed for sell of the stock; or*
- ii. Pass such order or orders as this Hon'ble Adjudicating Authority may deem fit and proper."*

Ms. Purti Gupta, Ld. Counsel for the Liquidator appears and states that at Annexure-C of the application, letters have already been issued to the Deputy Commissioner, Chennai-VI, Sea Port Commissionerate, Chennai dated 19.01.2021 intimating him about the liquidation proceeding and asking him for the list of documents and information.

In view of the above, we dispose of this IA with the direction to the Liquidator to approach the Deputy Commissioner and the Deputy Commissioner is asked to make available the requisite information/documents to the Counsel for the Liquidator as per the provisions of law.

IA-1435/2022

This IA has already been disposed of *vide* order dated 16.11.2022. The Registry is directed to delete the same from the cause list.

IA-5962/2022

When the matter was called out, none was present for the Applicant. Notice of this IA was issued on 09.12.2022. Ld. Counsel for the Liquidator is present and states that they have not received the notice. May be the cause of filing this application does not survive. Accordingly, **IA-5962/2022** is **dismissed for non-prosecution.**

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)